

SUPREME COURT OF INDIA

Sivamoorthy

Vs.

University of Madras

(A.M.Ahmadii, C.J., Sujata V.Manohar and K.Venkataswami JJ.)

18.04.1996

ORDER

The Text below is only a summarized version of the order pronounced

Appointment of appellant as reader challenged on ground of non possession of requisite teaching and research experience. Supreme Court upheld appointment taking overall view of his academic and research background which was also approved by selection committee after evaluating his background and required qualification.